

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 08.04.2014

MA No. 168/2013 (CP No. 69/2012) (OA No. 222/2012)

None present for applicant.
Mr. T.P. Sharma, counsel for respondents.

This M.A. No. 168/2013 has been filed on behalf of the respondents praying for correction/modification of the order dated 11.04.2013 passed by this Bench of the Tribunal in C.P. No. 69/2012 with MA No. 33/2013 in which the O.A. number has wrongly been mentioned as 333/2012.

Heard learned counsel for the respondents.

From the perusal of the record, it is seen that due to typographical error, O.A. number has wrongly been typed as 333/2012 instead of O.A. No. 222/2012. As such, correction is required to be made in the order.

Accordingly, after correction, the order may be read as

"CP No. 69/2012 (OA No. 222/2012) with MA No. 33/2013"

Similarly, in the fourth line of the order, the O.A. No. may be read as "222/2012" instead of 333/2012.

M.A. No. 168/2013 is disposed of accordingly.

म. नारायण
(M. NAGARAJAN)
JUDICIAL MEMBER

Anil Kumar
(ANIL KUMAR)
ADMINISTRATIVE MEMBER

Kumawat